

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-351(PB)/2017

IN THE MATTER OF:

My Mind Vacations Pvt. Ltd.

.....Petitioner

v.

Iyogi Technical Services Pvt. Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 9 of IBC, 2016

Order delivered on 26.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

S.K. MOHAPATRA

Hon'ble Member (T)

For the Petitioner(s) : Mr. Nakul Grover, Advocate

ORDER

Notice to show cause to the respondent returnable on 12.10.2017 be issued as to why the petition be not admitted.

Process dasti as well.

List for further consideration on 12.10.2017.

— Sd —

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

— Sd —

(S.K. MOHAPATRA)
MEMBER TECHNICAL

26.09.2017

VINEET